

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5814
ANSWERED ON:02.05.2003
FUNDS FOR KBK DISTRICTS
HEMA GAMANG

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the total fund allocated by the Government to the KBK districts of Orissa during the last three years, project-wise, scheme-wise, year-wise and district-wise;
- (b) the amount spent and the amount of fund lying unused, project-wise, during the aforesaid period; and
- (c) the reasons for non-utilisation of funds allocated by the Government during the said period?

Answer

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM):

(a) and (b) For development of the KBK Districts of Orissa, the Government of India extends grants under its Revised Long Term Action Plan (RLTAP), which does not allocate funds directly to these districts, but sanctions and releases Additional Central Assistance (ACA)/Special Central Assistance (SCA) for the implementation of sectoral action plans under the RLTAP in favour of the State Government on a year to year basis. The State Government, in turn, makes scheme-wise/Department-wise allocations of ACA/SCA under the RLTAP for their implementation. Details of the allocations under ACA/SCA received by the State Government during the last three years (2000-01 to 2002-03) and the expenditure incurred during the said period (upto the end of February, 03) against the above allocations, as reported by the State Government, are as follows:

(Rs. in Crore)

Year	ACA/SCA received by the State Government	ACA/SCA Utilised
2000-2001	40.35	57.14
2001-2002	100.00	61.37
2002-2003 (Feb`03)	200.00`	93.55
Total	340.35	212.06

` Includes unspent balance of previous years.

` Includes Rs. 100.00 crore that has been released to the State Government on 31st March, 2003.

- (c) The main reasons for non-utilization of funds allocated by the Government were
- (i) delay in implementation of the projects and utilization of the grants by the State Government and
- (ii) consequent delay in release of further instalments by the Government of India, in view of the absence of Utilization Certifications.